

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

Date : 22-09-2017 This appeal was called on for hearing today.

For Appellant(s)

Petitioner-in-person

For Respondent(s)

Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 8 have been served.

Statement of case has not been filed by any of the parties. Stipulated time has already expired.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar